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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/85/2016

NAME OF THE PETITIONER(S)

: Dulkarnia Mohamed Jahir Hussain

NAME OF THE RESPONDENT(S)

: M/s Power Security Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. DURGADEVI FOR' K. NOORTHYT

Defitioner

P. Gradi

5. R. Santareshwaran
For [C. Savavanan]

Respondent 284

(S.R.) 21-11

ORDER

Proxy counsel representing the petitioner present. Proxy counsel representing R2 & R4 present. Both the parties stated that the matter is settled between the parties and sought time for obtaining the signatures on the terms of settlement. Time extended at request. Put up on 13.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)